GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3381
ANSWERED ON:30.11.2010
IMPLEMENTATION OF ROAD PROJECTS
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of Road / National Highway projects implemented in the country during each of the last three years;
- (b) the details indicating the period of delay and the extent of cost overruns, project-wise and year-wise;
- (c) the estimated original cost of the various projects and the actual cost incurred on its completion; and
- (d) the extent to which the cost is expected to be recovered through toll collection?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) This Ministry is primarily responsible for the development & maintenance of National Highways (NHs) and roads other than NHs are under the purview of the respective State Governments. 69 NH projects, each costing Rs. 150.00 crore and above, were completed in the country during the last three years as per details given below.

Year Number of projects completed

2007-08 12

2008-09 27

2009-10 30

(b) to (d) The year-wise and project-wise details of completed works indicating the period of delay, details of estimated original cost of the project and cumulative expenditure incurred on its completion are annexed. Cost overruns are applicable only to EPC projects. Escalations due to delay are paid as per contract provisions. The escalation is a contractually enabled provision which permits the Government to limit its payment to material actually consumed at prevailing prices when the material was consumed. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. The entire cost of these projects is expected to be recovered through toll in due course of time.